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क्षेत्रीय कार्यालय,  
REGIONAL OFFICE,  
उप्रप्रदूषण नियंत्रण बोर्ड  
U.P. POLLUTION CONTROL BOARD  
सोनभद्र  
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G000826 /O.A. No. 442/2023

दिनांक:-

Date: 27.10.2023

To,

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicus Marg,  
New Delhi.  
E-mail-judicial-ngt@gov.in

**Subject:** Submission of Joint Committee factual report in compliance of directions issued by Hon'ble NGT vide order dated 24.07.2023 in O.A. No. 442/2023 Pankaj Srivastava V/s Birla Carbon India Private Limited & Ors.

Sir,

In Compliance of Hon'ble NGT order dated 24.07.2023 in the matter of O.A. No. 442/2023 Pankaj Srivastava V/s Birla Carbon India Private Limited & Ors., the Joint Committee factual report is being filed herewith.

It is requested that the aforesaid Joint Committee factual report may be presented before the Hon'ble Tribunal for kind consideration.

**Encl.:** As above.

Yours faithfully,

RAMESH KUMAR SINGH  
Digitally signed  
by RAMESH  
KUMAR SINGH  
Date: 2023.10.27  
15:07:00 +05'30'

(R.K. Singh)  
Regional Officer  
Sonbhadra.

**Endt. No. & date as above.**

Copy to:-

1. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.
2. Shri Pradeep Kumar Mishra, Advocate, R/o. B-235, Sector -19, NOIDA (U.P.) for kind information & necessary action please.

Regional Officer  
Sonbhadra.

Joint Committee Report in reference to Hon'ble NGT order in the  
matter of Original Application No. 442/2023, Pankaj Srivastava  
Versus Birla Carbon India Private Limited

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1. Hon'ble NGT has constituted a joint committee vide its Order dated 24.07.2023 in Original Application No. 442/2023, Pankaj Srivastava Versus Birla Carbon India Private Limited. The operative part of the order is as follows: -

".....3.. Grievance A substantial issue of environment has been raised. In view of the facts narrated above we constitute a committee consisting of Collector, Renukoot, Uttar Pradesh and One representative from State Pollution Control Board. The Committee is directed to visit the site and submit a factual and action taken report within four weeks by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The Report should clearly provide compliance status with respect to CTO granted on 30.01.2019 and with respect to additional manufacturing processes. The Report shall further provide ambient air quality data around the industry and trends of ambient air quality as per established National Air Quality Monitoring Program (NAMP) station, if operated.

2. For the compliance of Hon'ble NGT directives, following members have been nominated by the concerned departments: -
  - a. Shri Suresh Rai, SDM, Dudhi, Sonbhadra.
  - b. Shri Ramesh Kumar Singh, Regional Officer, UPPCB, Sonebhadra.



3. The Committee conducted the field visit of M/s Birla Carbon India Private Limited, Renukoot, Sonbhadra to review the status of compliance and air pollution control devices installed by the unit.
4. The following matter raised by the applicant through their application:-
  - 4.1. The unit is running without any consent from UPPCB.
  - 4.2. The unit has not taken consent for 06 nos. of Reactor, Vent Scrubber Stacks and 2 nos. Main Bag Filter Stacks.
  - 4.3. The unit has not disclosed height of 6 nos. Reactor Vent Scrubbers Stacks and 2 nos. Main Bag Filter Stacks for consent.
  - 4.4. Reactor, Vent Scrubber and Main Bag Filter Stack is used during plant shutdown and also contain un-burnt carbon monoxide.
5. The unit is engaged to produce Carbon Black as product by using Carbon Black Feed Stock (CBFS), Molasses.
6. The unit has valid consents under Air (Prevention and Control of Pollution) Act, 1981 (as amended) from UPPCB vide its Ref No. 37060/UPPCB/Sonebhadra(UPPCBRO)/CTO/air/Sonbhadra/2018 dated 30.01.2019 (Annexed). The consented production capacity of Carbon Black-6100 MT/Month and by-product Electricity Generation-15 MW & Steam Generation-46000 MT/Month.
7. The unit have installed 02 nos. of Boiler, 02 nos. of Rotary Dryers and 02 nos. of Purge Gas Filters as Air Pollution sources. The another source of Air Pollution was found situated 02 nos. of D.G. Sets having capacity 2250 KVA and 1250 KVA. The details of Air pollution sources and control Devices are as follows:-



- 7.1. The unit has provided a stack of 75 Mtrs height to control the Gaseous emission generated from the Boiler of 31 TPH Steam Generation Capacity.
- 7.2. The unit has also provided a stack of 82 Mtrs. height to control the Gaseous emission generated from the Boiler of 55 TPH Steam Generation Capacity. The height of both stacks are mentioned from ground level.
- 7.3. The unit has also provided a stack of 45.5 Mtrs. height to control the Flue Gas emitted from Rotary Dryer line-01 and a stack of 50.5 Mtrs. height to control the Flue Gas emitted from Rotary Dryer line-02. The height of both stacks are mentioned from ground level.
- 7.4. The unit has installed 2 nos. of Purge Gas Filters for separation of un-pelletized carbon black and drying gas generated from rotary dryer. Carbon black is collected in the surge tank through the purge gas filter and the gaseous emission is discharged into the atmosphere through the chimney. Each chimney with purge gas filter is installed approximately 36 meters and 42.25 meters high from the ground level respectively to control gaseous emissions.
- 7.5. The unit has installed 02 lines namely: Line-1 for hard Black Reactor and Line-2 for soft Black Reactors. Each line have installed three reactors. The unit has also provided Main Bag Filters for both line separately, which is a process equipment used for separation of carbon black. The unit informed that 3444 Bags are installed in each Main Bag Filter.



7.6. To bring down the temperature of gas which emitted from reactors Line-01 and Line-02, a quench Tower has provided by the unit. The unit has also provided vent scrubber on each reactors nearby of quench tower. Thus, 06 Vent Scrubbers with the respect to the 06 reactors installed. During running of plant/production, all Vents are found closed. Each Vent Scrubbers are used only during shutdown or off production to bring down the temperature of reactors.

7.7. The unit has also provided each stacks with acoustic enclosures on both D.G. Sets. The height of stacks was found as per norms prescribed by the Board.

8. The Consented Air Pollution source and control devices details are mentioned in CTO issued on 30.01.2019 by SPCB as follows:-

Air Pollution Source Details					
S. No.	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1.	Boiler-31 TPH	Off Gas	01	Particulate Matter	75 meter high stack from ground level.
2.	Boiler- 55 TPH	Off Gas	02	Particulate Matter	82 meter high stack from ground level.
3.	Dryer-1	Off Gas	03	Particulate Matter	45.5 meter high stack from ground level.
4.	Dryer-1	Off Gas	04	Particulate Matter	50.5 meter high stack from ground level.
5.	Purge Gas Filter-02 Nos	-	05 & 06	Particulate Matter	36 meter and 42.25 meter high stack from ground level with Bag filters.

6.	D.G. Set-2250 KVA	HSD	07	Particulate Matter	30 meter high stack with acoustic enclosure.
7.	D.G. Set-1250 KVA	HSD	08	Particulate Matter	20 meter high stack with acoustic enclosure.
8.	Reactor- 03 Nos.X 2	-	-	Particulate Matter	Went scrubber installed on each reactor and one bag filter is installed on each 03 reactors.

9. The committee found approximately 15 Mtrs. height of each vent scrubbers connected with each reactor. This height of vent scrubber was mentioned in previous CTO issued by SPCB vide Ref.No 51/C-2/Sahamti(Vaayu) Aadesh/1769/2017 dated 12.04.2017 (Annexed). As per SPCB record, it is not mentioned in valid CTO due to missing Consent in application submitted by the applicant.
10. The unit has also provided Online Continuous Emission Monitoring System (OCEMS) for continuous monitoring of emission emitted from both Boiler, both dryers and both purge Gas Filter. The unit has presented Emission Quality data of OCEMS during last week, which is annexed. As per data particulate matter are found within limit.
11. The unit has presented monitoring report of the Gaseous emissions before the committee during visit. As per the monitoring report, gaseous sample collected and analyzed by M/s. Envirochem Research & Test Labs Pvt. Ltd., HIG-79, Sector-E, Aliganj, Lucknow-226024 and the value of particulate matter was found within limit. (copy of report as annexed).

12. The unit has presented Ambient Air Monitoring Report. This monitoring was carried on month Sept., 2023 by M/s. Envirochem Research & Test Labs Pvt. Ltd., HIG-79, Sector-E, Aliganj, Lucknow-226024. Monitoring Report attached as Annexure. Ambient Air Quality as per monitoring report found as below:-

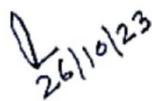
Sl. No.	Parameters	Standard (Industrial Area)	Analyzed Value
1	PM <sub>10</sub>	100 µg/m <sup>3</sup>	63.9
2	PM <sub>2.5</sub>	60 µg/m <sup>3</sup>	27.1
3	SO <sub>2</sub>	80 µg/m <sup>3</sup>	7.2
4	NO <sub>2</sub>	80 µg/m <sup>3</sup>	22.7
5	Ozone (O <sub>3</sub> )	180 µg/m <sup>3</sup>	16.0
6	Lead (Pb)	1.0 µg/m <sup>3</sup>	N.D.
7	Carbon Monoxide (CO)	04 mg/m <sup>3</sup>	0.48
8	Ammonia (NH <sub>3</sub> )	400 µg/m <sup>3</sup>	8.5
9	Benzene (C <sub>6</sub> H <sub>6</sub> )	05 µg/m <sup>3</sup>	N.D.
10	Benzo Pyrene (BaP)	01 ng/m <sup>3</sup>	N.D.
11	Arsenic (As)	06 ng/m <sup>3</sup>	N.D.
12	Nickel (Ni)	20 ng/m <sup>3</sup>	N.D.

Above Parameters were found within permissible limit as per report dated 22.09.2023.

13. The committee asked for analysis report of Gaseous emission emitted from Vent Scrubber during shutdown or off-production. The unit replied that such type of monitoring has not done by approved Lab till now but further in future they will analyze and submit report to SPCB.

Recommendations:

- i) The unit needs to monitor the gaseous emission emitted from Vent Scrubbers during process shutdown/off production each year.
- ii) The unit shall inform about next process shutdown/off production to UPPCB and UPPCB needs to monitor to ensure the gaseous emission emitted from Vent Scrubbers.
- iii) The unit shall install sampling platform and Port hole on each vent scrubbers.
- iv) In case of any violation found according to the analysis report, the UPPCB shall initiated action about to impose the Environment Compensation for defaulting days.
- v) The unit shall install automatic monitoring system on vent scrubbers for monitoring of gaseous emission emitted during shutdown.

  
26/10/23

(R.K. Singh)

Regional Officer

U.P. Pollution Control Board,

Sonbhadra

  
26-10-23

(Suresh Rai)

SDM, Duddhi,

Sonbhadra

**Index of Annexures**

<b>S. No.</b>	<b>Description</b>	<b>Page No.</b>
1.	Copy of Consent dated 30.01.2019 issued by UPPCB	01-04
2.	Copy of Consent dated 12.04.2017 issued by UPPCB	05-08
3.	Emission Quality data of OCEMS (Online Continuous Emission Monitoring System)	09-10
4.	Monitoring report of the Gaseous Emissions (Source Emission Monitoring report) sample dated 22.09.2023 & 06.06.2023	11-18
5.	Ambient Air quality monitoring report dated 22.09.2023 carried out by M/s Envirochem Research & Test lab, Lucknow	19-22
6.	Photographs of Stacks during inspection	23



**CONSENT ORDER**

**Ref No. - 37060/UPPCB/Sonebhadra(UPPCBRO)/CTO/air/SONBHADRA/2018**

**Dated : 30/01/2019**

**To ,**

Shri SHYAM RATHI  
M/s BIRLA CARBON INDIA PRIVATE LIMITED  
Birla Carbon India Private Limited,SONBHADRA,231217  
SONBHADRA

**Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. BIRLA CARBON INDIA PRIVATE LIMITED**

Reference Application No. 3456925

Dated : 30/01/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s BIRLA CARBON INDIA PRIVATE LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2019 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.  
This consent is being issued with the permission of competent authority .

**For and on behalf of U.P. Pollution Control Board**

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN  
Date: 2019.01.30 17:58:18 +05'30'

**Chief Environmental Officer (circle-2)**

**Enclosed : As above  
(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Sonbhadra with the direction to send the compliance report of consent conditions on quarterly basis.

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN  
Date: 2019.01.30 17:58:30 +05'30'

**Chief Environmental Officer (circle-2)**

**CONDITIONS OF CONSENT**

1. This consent is valid only for the approved production capacity of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month.
- 2(a) . The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

<b>Air Pollution Source Details</b>					
<b>S.No</b>	<b>Air Pollution Source</b>	<b>Type of Fuel</b>	<b>Stack No.</b>	<b>Parameters</b>	<b>Height</b>
1	Boiler-31 TPH	Off Gas	01	Particulate Matter	75 meter high stack from ground level.
2	Boiler- 55 TPH	Off Gas	02	Particulate Matter	82 meter high stack from ground level.
3	Dryer-1	Off Gas	03	Particulate Matter	45.5 meter high stack from ground level.
4	Dryer-2	Off Gas	04	Particulate Matter	50.5 meter high stack from ground level.
5	Purge Gas Filter-02 Nos	-	05 & 06	Particulate Matter	36 meter and 42.25 meter high stacks from ground level with Bag filters
6	D.G. Set-2250 KVA	HSD	07	Particulate Matter	30 meter high stack with acoustic enclosure.
7	D.G. Set-1250 KVA	HSD	08	Particulate Matter	20 meter high stack with acoustic enclosure.
8	Reactor- 03 Nos.X 2	-	-	Particulate Matter	Went scrubber installed on each reactor and one bag filter is installed on each 03 reactors

- 2(b) . The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	01	Particulate Matter	150 mg/Nm <sup>3</sup>
2	02	Particulate Matter	150 mg/Nm <sup>3</sup>
3	07	Particulate Matter	less or equal to 0.2 gm/Kw per hour
4	08	Particulate Matter	less or equal to 0.2 gm/Kw per hour
5	03	Particulate Matter	As per EP Rules 1986
6	04	Particulate Matter	As per EP Rules 1986
7	05	Particulate Matter	As per EP Rules 1986
8	06	Particulate Matter	As per EP Rules 1986

3. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
4. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
5. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
6. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
7. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
8. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

**Specific Conditions:**

1. This consent of M/s Birla Carbon India Pvt. Ltd. (Old Name- SKI Carbon Black India Pvt. Ltd.) Unit-Renukoot, Murdhwa, Renukoot, Sonbhadra is valid for production of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month using raw material Carbon Black Feed Stock, LHSL/LDO, Potassium Nitrate, Molasses etc.
2. Industry shall operate and maintain installed APCS effectively and continuously to achieve the standards prescribed under E(P) Rules, 1986. Industry shall submit the stack monitoring / Ambient air monitoring reports of approved laboratory on quarterly basis to the Board.
3. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016 and shall submit details of Hazardous waste disposal in Form-10.
4. Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place.
5. Industry shall operate and maintain installed Online Continuous Emission Monitoring System effectively and transmit data to CPCB server. Industry shall also calibrate installed OCEMS from recognized agency on six monthly basis.
6. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com."
7. Industry shall maintain a nursery of minimum 100 new plants within the premises with protection measures for ensuring their survival.
8. Industry shall comply with the provisions of Public Liability Insurance Act, 1991.
9. Industry shall submit the copy of Onsite emergency plan approved by the competent authority within 01 month.
10. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.
11. Industry will have to deposit the revised fee whenever it is notified.
12. Industry shall abide by directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
13. Industry shall comply with the directions issued under Singrauli Action Plan in time bound manner.
14. Industry shall comply with the recommendations of Core Committee, constituted by Hon'ble NGT.
15. Industry shall comply with the relevant provisions of Environmental Laws.
16. In case of closure directions under section-5 of E(P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period, and will be automatically reinstated with specific conditions as per CPCB revocation orders.

**Issued with the permission of competent authority .**

**For and on behalf of U.P. Pollution Control Board .**

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN  
Date: 2019.01.30 17:58:46 +05'30'

**Chief Environmental Officer (circle-2)**



## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

टी०सी० 12 वी, विभूति खण्ड,  
गोमती नगर, लखनऊ

### सहमति आदेश पत्र

संदर्भ संख्या : 51 / सी-2 / सहमति (वायु) आदेश 1769 / 2017

लखनऊ, दिनांक- 12/4/12

विषय : सहमति मैसर्स एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-हाईटैक कार्बन, मुर्घवा, रेनुकूट, सोनभद्र को वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 (यथासंशोधित) की धारा-21/22 के अन्तर्गत।

संदर्भ : आवेदन संख्या- शून्य

दिनांक : 29.12.2016

- 1- वायु अधिनियम, 1981 के अन्तर्गत वायु प्रदूषणकारी अवयवों के उत्सर्जन हेतु उपरोक्त संदर्भित सहमति आवेदन प्रपत्र मैसर्स एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-हाईटैक कार्बन, मुर्घवा, रेनुकूट, सोनभद्र को अपने संयंत्रों से संलग्नक में वर्णित शर्तों के अनुरूप वायुमण्डल में उत्सर्जन हेतु बोर्ड द्वारा अधिकृत किया जाता है।
- 2- यह सहमति दिनांक 31.12.2018 की अवधि तक मान्य है।
- 3- इस सहमति आदेश में अंकित किसी सूचना तथा सहमति शर्तों के होते हुए भी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 (6) में तथा इसके संशोधित अधिनियम, 1987 के अन्तर्गत उपरोक्त वर्णित किसी भी/सभी शर्तों में पुनः विचार करने के लिए जो उचित हो परिवर्तन करने का अधिकार व शक्ति बोर्ड के लिए आरक्षित है। उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड हेतु अथवा अधिकृत।

सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत

(टी०यू० खान)  
पर्यावरण अभियन्ता  
प्रभारी पृष्ठ-2

अनुलग्नक : संलग्नक ।  
(सहमति शर्तें)

कमशः .....2

## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

लखनऊ

संलग्नक आदेश संख्या-...../सहमति(वायु)/आदेश/.....दिनांक.....

### सहमति शर्तें

1. फ्लू गैस की प्रतिघण्टा अधिकतम उत्सर्जन मात्रा नीचे दिये गये चिमनियों द्वारा उत्सर्जन मात्रा से अधिक नहीं होना चाहिये।

वायु प्रदूषण के स्रोत

प्रयुक्त ईंधन

स्थापित प्रदूषण नियंत्रण व्यवस्था

(i)	पर्ज गैस फिल्टर-02 नग	-	बैग फिल्टर एवं चिमनी भूतल से कमशः 36 मी० व 42.25 मी० ऊंची स्थापित है।
(ii)	रिएक्टर-03 नग X 2	-	प्रत्येक 03 रिएक्टर पर बैग फिल्टर, वेन्ट स्कबर तथा चिमनी भूतल से 15 मी० ऊंची स्थापित है।
(iii)	ड्रायर-2 नग	ऑफ गैस/सी०ओ०	सम्बद्ध चिमनी भूतल से कमशः 45.5 मी० एवं 50.5 मी० ऊंची चिमनी स्थापित है।
(iv)	डी०जी० सेंट-1 नग (क्षमता-1250 केवीए)	एच०एस०डी०-40 ली०/घंटा	चिमनी भूतल से 20 मी० ऊंची स्थापित है।
(v)	पैकिंग फिल्टर	-	बैग फिल्टर तथा भूतल से 40 मी० ऊंची चिमनी स्थापित है।
(vi)	ब्वायलर-2 नग (क्षमता-31 टन/घंटा व 55 टन/घंटा)	ऑफ गैस/सी०ओ०	सम्बद्ध चिमनी भूतल से कमशः 75 मी० व 82 मी० ऊंची स्थापित है।

2. वायुमण्डल में विभिन्न चिमनियों द्वारा उत्सर्जित मात्रा बोर्ड मानकों के अनुरूप हो।

(i) सस्पैन्डेट पार्टिकुलेट मैटर  
(एस०पी०एम०)

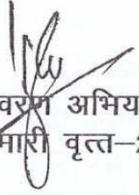
- 150 मिलीग्राम प्रतिनार्मल मीटर  
क्यूबिक मीटर

3. समय-समय पर बोर्ड द्वारा निर्धारित अन्य परिचालकों की मात्रा भी मानकों के अनुरूप हो।
4. बोर्ड द्वारा अनुमोदित वायु प्रदूषण नियंत्रण एवम् अनुश्रवण हेतु संयंत्रों का अधिस्थापन उद्योग के प्रस्तावित अथवा कार्यरत परिसर में ही हो।
5. बोर्ड के अनुरूप ही उद्योगों द्वारा कार्यरत प्रदूषण नियंत्रण संयंत्रों में संशोधन अथवा प्रतिस्थापन (यदि सक्षम एवम् अनुरूप न पाये गये हो) किया जा सकता है।
6. बिन्दु-4, 5 एवम् 7 में इंगित नियंत्रण तथा अनुश्रवण संयंत्रों को कार्यरत स्थिति में, इकाई में रखा जाये।
7. इकाई परिक्षेत्र में प्रत्येक आवश्यक स्थान पर चिमनी/स्टैक का प्राविधान बोर्ड मानकों के अनुसार किया जाये।

8. सहमति आदेश निर्गत किये जाने की दिनोंक के एक माह के भीतर इकाई के समस्त स्टैक से हो रह उत्सर्जन के अनुश्रवण किये जाने की सम्पूर्ण व्यवस्था की जाये। उत्सर्जन का अनुश्रवण नियमित रूप से किया जाय एवम् इसकी मासिक आख्या बोर्ड में जमा की जाए।
9. (अ) उपरोक्त संदर्भित सहमति शर्तों का सम्पूर्ण अनुपालन कार्यरत इकाई द्वारा सुनिश्चित किया जाये एवं इस संबंध में आवश्यक अनुपालन आख्या सहमति आदेश प्राप्ति के एक माह के भीतर प्रस्तुत किया जाये।  
(ब) नवीन इकाई में उत्पादन तब तक न आरम्भ किया जाए जब तक सहमति आदेश की शर्तों का अनुपालन बोर्ड की संस्तुति के अनुसार न कर लिया जाए।
10. किसी दुर्घटना या किसी अपरिहार्य कारणों से वायु प्रदूषित अवयवों का उत्सर्जन वातावरण में निर्धारित मानकों संदर्भित धारा-29 के अधिक होता है या होने की संभावना हो तो बोर्ड और अन्य संस्थानों जो संदर्भित धारा-29 उत्तर प्रदेश वायु (प्रदूषण निवारण तथा नियंत्रण) धारा, 1983 में वर्णित है, को सूचित करना चाहिए।
11. इकाई में कार्यरत किसी भी प्रदूषण नियंत्रण संयंत्र अथवा स्टैक में किसी प्रकार का कोई भी परिवर्तन बिना बोर्ड की पूर्व अनुमति के न किया जाए।
12. इकाई का रख-रखाव इस प्रकार से सुनिश्चित किया जाए कि वायु प्रदूषणकारी तत्वों का उत्सर्जन, स्टैक के अतिरिक्त अन्य किसी बिन्दु से नहीं होना चाहिए।
13. इकाई द्वारा बोर्ड के कर्मचारियों, मान्यता प्राप्त संस्थानों द्वारा, चिमनी अथवा उक्त किसी अन्य "आउट लेट" से वायु उत्सर्जन का नमूना एकत्रित किये जाने से संबंध में समस्त आवश्यक सुविधाओं का प्राविधान किया जाए।
14. इकाई से आबादी, कृषक उपज इत्यादि को कोई भी नुकसान होने की स्थिति में यह आवश्यक होगा कि इकाई में उत्पादन तुरन्त बन्द किया जाए तथा हटाने की सूचना तत्काल बोर्ड को दी जाए।
15. आवेदन कर्ता/इकाई द्वारा इस सहमति आदेश में तथा भविष्य में दिये जाने वाले समस्त निर्देशों/आदेशों का अनुपालन कड़ाई से किया जाए। किसी भी समय पर दिये गये आदेश/निर्देश अथवा इस सहमति आदेश की शर्तों का अनुपालन संतोषजनक नहीं पाये जाने की स्थिति में आवेदनकर्ता /इकाई पर विधिक प्राविधानों के अन्तर्गत कार्यवाही की जायेगी।
16. उपरोक्त इंगित समस्त शर्तें अधिनियम की धारा-21 (6) के अन्तर्गत निरस्त न किये जाने तक वैध रहेगी।
17. आवेदन कर्ता द्वारा सहमति नवीनीकरण हेतु सहमति आवेदन पत्र तीन प्रतियों में जमा किया जाए। यह आवेदन पत्र पूर्व सहमति आदेश की वैधता समाप्त होने से 30 दिन अथवा नवीन या प्रतिस्थापित चिमनी की कार्यान्वयन तिथि हो एवम् प्रस्तावित नवीन उत्सर्जन की तिथि से 30 दिन पूर्व (जो भी पहले हो) जमा किया जाए।

18. बोर्ड के अधिकारियों के निरीक्षण के दौरान उद्योग द्वारा एक निरीक्षण पुस्तिका उपलब्ध करायी जाए।
19. आवेदक को निरीक्षणकर्ता/बोर्ड को अनुश्रवण एवम् प्रदूषण नियंत्रण संयंत्रों के निर्माण, अधिस्थापन अथवा संचालन तथा अन्य सूचनायें जो वायु प्रदूषण नियंत्रण से संबंधित हो, उपलब्ध करानी होगी।
20. इस सहमति आदेश की प्राप्ति के 30 दिन के अन्दर अपने उद्योग के डाइरेक्टर्स, पार्टनर्स, प्रोपराइटर्स का पता, दूरभाष संख्या की एक लिस्ट उपलब्ध करानी होगी।
21. इस सहमति आदेश में अंकित किसी सूचना तथा सहमति शर्तों के होते हुए भी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 में तथा इसके संशोधित अधिनियम, 1987 के अन्तर्गत उपरोक्त वर्णित किसी भी/सभी शर्तों में पुनः विचार करने के लिए जो उचित हो, वह परिवर्तन करने का अधिकार व शक्ति बोर्ड के लिए आरक्षित है। उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड हेतु अथवा अधिकृत।

सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत

  
पर्यावरण अभियन्ता  
प्रमारी वृत्त-2

Birla Carbon India Private Limited (Formerly Known as SKI Carbon Black (India) Limited)						
Station Name	Birla Carbon Renukoot Boiler 1	Birla Carbon Renukoot Boiler 2	Birla Carbon Renukoot Dryer 1	Birla Carbon Renukoot Dryer 2	Stack_5_Purge Gas Filter-1	Stack_6_Purge Gas Filter 2
Parameter Name	PM (mg/Nm3)	PM (mg/Nm3)	PM (mg/Nm3)	PM (mg/Nm3)	PM (mg/Nm3)	PM (mg/Nm3)
25-10-2023 12:00:00	20.32	17.13	14.29	18.05	13.51	37.09
25-10-2023 08:00:00	20.33	17.6	11.64	17.25	9.62	38.1
25-10-2023 04:00:00	20.13	17.63	10.12	16.47	7.57	36.89
25-10-2023 00:00:00	19.94	17.47	9.98	16.15	7.55	35.86
24-10-2023 20:00:00	19.96	17.18	11.02	16.53	9.04	34.97
24-10-2023 16:00:00	20.2	17.22	14.39	17.58	14.15	34.36
24-10-2023 12:00:00	20.16	16.59	12.87	17.45	13.33	33.18
24-10-2023 08:00:00	20.29	17.09	11.9	17.31	10.61	37.5
24-10-2023 04:00:00	20.25	17.65	10.66	16.96	7.89	38.91
24-10-2023 00:00:00	20.07	17.5	10.77	16.41	7.57	35.78
23-10-2023 20:00:00	19.88	17.19	10.79	16.35	8.32	34.35
23-10-2023 16:00:00	19.84	16.96	12.49	16.79	13.08	31.72
23-10-2023 12:00:00	19.97	16.69	12.66	17.06	13.62	32.69
23-10-2023 08:00:00	20.05	17.03	10.41	16.52	9.08	34.21
23-10-2023 04:00:00	20.09	17.65	10.09	16.44	7.21	36.53
23-10-2023 00:00:00	20.1	17.53	10.26	16.32	7.48	36.09
22-10-2023 20:00:00	19.87	17.16	10.88	16.02	8.88	33.38
22-10-2023 16:00:00	20.01	17.33	13.26	16.82	12.95	32.72
22-10-2023 12:00:00	19.72	16.21	10.77	16.26	11.97	29.39
22-10-2023 08:00:00	20.07	17.26	10.3	16.24	8.88	35.3
22-10-2023 04:00:00	20.07	17.43	9.57	16.04	7.11	36.22
22-10-2023 00:00:00	19.99	17.38	9.83	15.79	7.18	35.77
21-10-2023 20:00:00	19.87	17.46	11.14	15.59	8.94	32.83

21-10-2023 16:00:00	19.76	17.28	12.06	16.33	12.79	30.49
21-10-2023 12:00:00	19.68	17.14	11.44	19.06	13.44	30.01
21-10-2023 08:00:00	19.81	17.31	9.61	15.76	9.09	33.5
21-10-2023 04:00:00	19.51	17.55	7.78	14.81	6.92	31.11
21-10-2023 00:00:00	19.36	17.28	7.81	14.61	6.78	28.91
20-10-2023 20:00:00	19.38	17.41	9.54	14.9	9.28	28.13
20-10-2023 16:00:00	19.87	18.33	13.38	16.44	14.53	34.85
20-10-2023 12:00:00	20.4	19.09	14.91	17.12	17	46.45
20-10-2023 08:00:00	20.48	19.29	12.28	16.6	10.83	53.51
20-10-2023 04:00:00	20.36	19.46	11.11	16.23	8.38	53.7
20-10-2023 00:00:00	20.32	19.33	11.28	16.22	8.62	50.16
19-10-2023 20:00:00	20.25	19.16	11.83	16.33	10.75	40.95
19-10-2023 16:00:00	20.22	19.18	14.05	16.76	14.39	38.86
19-10-2023 12:00:00	20.48	19.15	14.8	17.01	16.3	42.66
19-10-2023 08:00:00	20.74	19.46	13.98	17.17	11.73	49.41
19-10-2023 04:00:00	20.64	19.69	12.99	16.97	9.18	49.49



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## Envirochem Research & Test Labs Pvt. Ltd.

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ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



TC-7516

**HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertreport22@gmail.com**

### TEST REPORT

**Report No. ST/01**

**Date: 22.09.2023**

#### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	<b>M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217</b>
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000860
4.	Sample Code	ERTL/ST01/2023/09/13/299
5.	Source of Monitoring	<b>Exhaust Emission</b>
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	<b>Dryer Line - 1</b>
8.	Material of Stack	M.S
9.	Operating Load	105.0 Ton/day
10.	Type of Fuel Used	Off Gases/CO
11.	Quantity of Fuel Consumption	6600.0 Nm <sup>3</sup> /hr
12.	Diameter of Chimney	1.5 - 2.48 mtr.
13.	Stack Height	45.50 mtr.

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	36.4	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	262.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	7.83	NS
4.	Concentration of PM	mg/Nm <sup>3</sup>	IS11255 (P-1)	13.8	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	122.4	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	146.3	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	7.4	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	8.9	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	7.4	NS
10.	*Concentration of Hydrocarbon	ppm	GC FID	3.5	NS

**Note- \*NS - Not Specified**

**\*HC parameter is not in NABL scope.**

*[Signature]*  
**Checked By**

*[Signature]*  
**(Laboratory In-Charge)**

Note : 1. **Analyst** results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduce wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.

Report No. ST/02

### TEST REPORT

Date: 22.09.2023

#### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000861
4.	Sample Code	ERTL/ST02/2023/09/13/300
5.	Source of Monitoring	<b>Exhaust Emission</b>
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	<b>Dryer Line-2</b>
8.	Material of Stack	M.S
9.	Operating Load	114.0 Ton/day
10.	Type of Fuel Used	Off Gases/CO
11.	Quantity of Fuel Consumption	5850.0 Nm <sup>3</sup> /hr
12.	Diameter of Chimney	1.66 - 2.69 mtr.
13.	Stack Height	50.50 mtr.

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	37.2	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	242.4	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.52	NS
4.	Concentration of PM	mg/Nm <sup>3</sup>	IS11255 (P-1)	30.7	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	176.3	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	182.4	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	4.5	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	6.8	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	13.4	NS
10.	*Concentration of Hydrocarbon	ppm	GC FID	3.4	NS

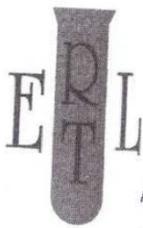
**Note** - \*NS - Not Specified  
\*HC parameter is not in NABL scope.

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Analyst

Checked By

(Laboratory In Charge)



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HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : eti\_2@yahoo.com, ertireport22@gmail.com

Report No. ST/03

## TEST REPORT

Date: 22.09.2023

### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUKOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000862
4.	Sample Code	ERTL/ST03/2023/09/13/301
5.	Source of Monitoring	<b>Boiler Emission</b>
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	<b>Boiler Line - I</b>
8.	Material of Stack	M.S
9.	Capacity of Boiler	31.0 Ton/hr
10.	Operating Load	27.0 Ton/hr
11.	Type of Fuel Used	Off Gases/CO
12.	Quantity of Fuel Consumption	30.0 KNM <sup>3</sup> /hr
13.	Diameter of Chimney in mtr	5.0
14.	Stack Height in mtr	75.0

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	41.3	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	215.4	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	7.45	NS
4.	Concentration of PM (at 12% CO <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	48.4	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	62.5	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	368.4	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	4.0	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	8.5	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	9.3	NS
10.	Concentration of Hydrocarbon	GC FID	GC FID	4.5	NS

Note- \*NS - Not Specified

\*HC parameter is not in NABL scope.

Analyst

Checked By

(Laboratory In-Charge)

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TC-7516

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**Report No. ST/04**

## TEST REPORT

Date: 22.09.2023

### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000863
4.	Sample Code	ERTL/ST04/2023/09/13/302
5.	Source of Monitoring	<b>Boiler Emission</b>
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	<b>Boiler Line - II</b>
8.	Material of Stack	M.S
9.	Capacity of Boiler	55.0 Ton/hr
10.	Operating Load	43.0 Ton/hr
11.	Type of Fuel Used	Off Gases/CO
12.	Quantity of Fuel Consumption	43.0 KNM <sup>3</sup> /hr
13.	Diameter of Chimney	6.6 mtr.
14.	Stack Height	82.0 mtr.

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	41.4	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	179.3	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.4	NS
4.	Concentration of PM (at 12% CO <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	19.3	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	194.3	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	165.4	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	N.D	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	7.5	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	12.3	NS
10.	*Concentration of Hydrocarbon	ppm	GC FID	2.4	NS

**Note-** \*NS - Not Specified  
\*HC parameter is not in NABL scope.

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*Brijesh*  
**Checked By**

*Atita*  
**(Laboratory In-Charge)**



## TEST REPORT

Report No. ST/05

Date: 06.06.2023

### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DIST. SONBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC75162300000242
4.	Sample Code	ERTL/ST05/2023/05/31/77
5.	Source of Monitoring	Exhaust Emission
6.	Date of Monitoring	30.05.2023
7.	Stack Attached to	PGF Line - I
8.	Material of Stack	M.S
9.	Operating Load	104.0 MT/day
10.	Type of Fuel Used	Off Gases/CO
11.	Quantity of Fuel Consumption	5005 NM <sup>3</sup> /hr
12.	Diameter of Chimney	0.9 mtr.
13.	Stack Height	-

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	36.2	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	188.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	9.8	NS
4.	Concentration of PM (at 12% CO <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	32.6	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	205.6	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	162.0	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	136.0	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	4.2	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	15.1	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	2.86	NS

\*NS - Not Specified

Analyst

\*HC Parameter is not in NABL Scope

(Laboratory In-Charge)

M.K.

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Report No. ST/05

## TEST REPORT

Date: 22.09.2023

### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000864
4.	Sample Code	ERTL/ST05/2023/09/13/303
5.	Source of Monitoring	<b>Exhaust Emission</b>
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	<b>PGF Line - II</b>
8.	Material of Stack	M.S
9.	Operating Load	114.0 MT/day
10.	Type of Fuel Used	Off Gases/CO
11.	Quantity of Fuel Consumption	5030 NM <sup>3</sup> /hr
12.	Diameter of Chimney	0.9 mtr.
13.	Stack Height	-

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	33.4	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	186.3	NS
3.	Velocity of Flue Gas in on Day	m/sec	IS11255 (P-1)	7.62	NS
4.	Concentration of PM (at 12% CO <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	22.4	150.0
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	116.3	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	188.3	NS
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	80.4	NS
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	6.29	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	14.8	NS
10.	*Concentration of Hydrocarbon	ppm	GC FID	3.88	NS

Note- \*NS - Not Specified

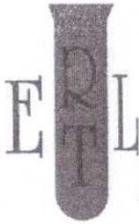
\*HC parameter is not in NABL scope.

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### TEST REPORT

**Report No. ST/09**

**Date: 06.06.2023**

#### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC75162300000246
4.	Sample Code	ERTL/ST09/2023/05/31/81
5.	Source of Monitoring	<b>Exhaust Emission</b>
6.	Date of Monitoring	30.05.2023
7.	Stack Attached to	<b>DG SET-I (2250 KVA)</b>
8.	Capacity of DG set	2250 KVA
9.	Material of Stack	M.S
10.	Operating Load	1000 KW
11.	Type of Fuel Used	MSD
12.	Quantity of Fuel Consumption	300L
13.	Diameter of Chimney	0.35 mtr.
14.	Stack Height	30.0 mtr.

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	43.0	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	74.8	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	11.8	NS
4.	Concentration of PM (at 15% O <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	53.0	(At 15% O <sub>2</sub> ), 75 mg/Nm <sup>3</sup>
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	21.05	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	222.0	710 ppm
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	130.0	(At 15% O <sub>2</sub> ), 150 mg/Nm <sup>3</sup>
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	2.41	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	17.6	NS
10.	Concentration of NMHC	mg/Nm <sup>3</sup>	GC FID	13.5	100.0

\*NS - Not Specified

*Abity*  
Analyst

\*NMHC Parameter is not in NABL Scope

*Jayish*  
(Laboratory In-Charge)

M.K.

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Report No. ST/06

## TEST REPORT

Date: 22.09.2023

### SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217
2.	Monitoring Done By	Lab Representative
3.	ULR Code	TC751623000000865
4.	Sample Code	ERTL/ST06/2023/09/13/304
5.	Source of Monitoring	Exhaust Emission
6.	Date of Monitoring	13.09.2023
7.	Stack Attached to	DG Set II (1250 KVA)
8.	Capacity of DG set	1250 KVA
9.	Material of Stack	M.S
10.	Operating Load	450.0 K.W
11.	Type of Fuel Used	HSD
12.	Quantity of Fuel Consumption	100.0 Lit/hr
13.	Diameter of Chimney	0.25 mtr.
14.	Stack Height	20.0 mtr.

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	35.5	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	88.3	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	12.4	NS
4.	Concentration of PM (at 15% O <sub>2</sub> )	mg/Nm <sup>3</sup>	IS11255 (P-1)	46.3	(At 15% O <sub>2</sub> ), 75 mg/Nm <sup>3</sup>
5.	Concentration of SO <sub>2</sub>	mg/Nm <sup>3</sup>	IS 11255 (P-2)	18.4	NS
6.	Concentration of NO <sub>x</sub>	ppm	IS 11255 (P-7)	262.4	710 ppm
7.	Concentration of CO	mg/Nm <sup>3</sup>	IS13270:1992	108.0	(At 15% O <sub>2</sub> ), 150 mg/Nm <sup>3</sup>
8.	Concentration of CO <sub>2</sub>	%	IS13270:1992	2.82	NS
9.	Concentration of O <sub>2</sub>	%	IS13270:1992	16.6	NS
10.	*Concentration of NMHC	mg/Nm <sup>3</sup>	GC FID	10.4	100.0

Note- \*NS - Not Specified

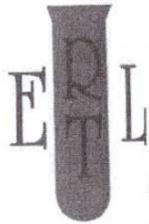
\*NMHC parameter is not in NABL scope.

Analyst

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### TEST REPORT

Report No. AA/01

Date: 22.09.2023

#### AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address of Industry	:	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217
2.	ULR Code	:	TC751623000000868
3.	Sample Code	:	ERTL/AA01/2023/09/12/120
4.	Date of Monitoring	:	12.09.2023 to 16.09.2023
5.	Monitoring Done By	:	Lab Representative
6.	Monitoring Time	:	06:10 pm

S.N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near Admin Building	
1.	PM <sub>10</sub>	100 µg/m <sup>3</sup>	68.5	IS:5182 (Part-23):2006 Reaffirmed 2017
2.	PM <sub>2.5</sub>	60 µg/m <sup>3</sup>	26.4	IS:5182 (Part-24):2019
3.	SO <sub>2</sub>	80 µg/m <sup>3</sup>	6.2	IS:5182 (Part-2):2006 Reaffirmed 2017
4.	NO <sub>2</sub>	80 µg/m <sup>3</sup>	24.8	IS:5182 (Part-6):2006 Reaffirmed 2017
5.	Ozone (O <sub>3</sub> )	180 µg/m <sup>3</sup>	18.0	IS:5182 (Part-IV):1974
6.	Lead (Pb)	1.0 µg/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method
7.	Carbon Monoxide (CO)	04 mg/m <sup>3</sup>	0.39	IS:5182 (Part-10):1999 Reaffirmed 2003
8.	Ammonia (NH <sub>3</sub> )	400 µg/m <sup>3</sup>	6.21	IS:5182 (Part-25):2018
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	05 µg/m <sup>3</sup>	N.D	IS:5182 (Part-12):2004
10.	Benzo Pyrene (BaP)	01 ng/m <sup>3</sup>	N.D	GC/FID Detector
11.	Arsenic (As)	06 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS/VGA-Hydride Method
12.	Nickel (Ni)	20 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method

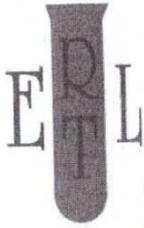
\*National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst

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(Laboratory In Charge)

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### TEST REPORT

Report No. AA/02

Date: 22.09.2023

#### AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address of Industry	:	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217
2.	ULR Code	:	TC751623000000869
3.	Sample Code	:	ERTL/AA02/2023/09/12/121
4.	Date of Monitoring	:	12.09.2023 to 16.09.2023
5.	Monitoring Done By	:	Lab Representative
6.	Monitoring Time	:	05:40 pm

S.N.	Parameters	Standard*		Method of Measurement
		Industrial Area	Near Pump House	
1.	PM <sub>10</sub>	100 µg/m <sup>3</sup>	71.3	IS:5182 (Part-23):2006 Reaffirmed 2017
2.	PM <sub>2.5</sub>	60 µg/m <sup>3</sup>	29.8	IS:5182 (Part-24):2019
3.	SO <sub>2</sub>	80 µg/m <sup>3</sup>	6.9	IS:5182 (Part-2):2006 Reaffirmed 2017
4.	NO <sub>2</sub>	80 µg/m <sup>3</sup>	23.6	IS:5182 (Part-6):2006 Reaffirmed 2017
5.	Ozone (O <sub>3</sub> )	180 µg/m <sup>3</sup>	24.0	IS:5182 (Part-IV):1974
6.	Lead (Pb)	1.0 µg/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method
7.	Carbon Monoxide (CO)	04 mg/m <sup>3</sup>	0.41	IS:5182 (Part-10):1999 Reaffirmed 2003
8.	Ammonia (NH <sub>3</sub> )	400 µg/m <sup>3</sup>	5.29	IS:5182 (Part-25):2018
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	05 µg/m <sup>3</sup>	N.D	IS:5182 (Part-12):2004
10.	Benzo Pyrene (BaP)	01 ng/m <sup>3</sup>	N.D	GC/FID Detector
11.	Arsenic (As)	06 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS/VGA-Hydride Method
12.	Nickel (Ni)	20 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method

\*National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst

Checked By

(Laboratory In Charge)

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### TEST REPORT

Report No. AA/03

Date: 22.09.2023

#### AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address of Industry	:	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONBHADRA, (U.P.) - 231 217
2.	ULR Code	:	TC751623000000870
3.	Sample Code	:	ERTL/AA03/2023/09/12/122
4.	Date of Monitoring	:	12.09.2023 to 16.09.2023
5.	Monitoring Done By	:	Lab Representative
6.	Monitoring Time	:	10:00 am

S.N.	Parameters	Standard*		Method of Measurement
		Industrial Area	Near Main Gate	
1.	PM <sub>10</sub>	100 µg/m <sup>3</sup>	64.4	IS:5182 (Part-23):2006 Reaffirmed 2017
2.	PM <sub>2.5</sub>	60 µg/m <sup>3</sup>	26.8	IS:5182 (Part-24):2019
3.	SO <sub>2</sub>	80 µg/m <sup>3</sup>	7.4	IS:5182 (Part-2):2006 Reaffirmed 2017
4.	NO <sub>2</sub>	80 µg/m <sup>3</sup>	21.5	IS:5182 (Part-6):2006 Reaffirmed 2017
5.	Ozone (O <sub>3</sub> )	180 µg/m <sup>3</sup>	26.0	IS:5182 (Part-IV):1974
6.	Lead (Pb)	1.0 µg/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method
7.	Carbon Monoxide (CO)	04 mg/m <sup>3</sup>	0.56	IS:5182 (Part-10):1999 Reaffirmed 2003
8.	Ammonia (NH <sub>3</sub> )	400 µg/m <sup>3</sup>	9.9	IS:5182 (Part-25):2018
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	05 µg/m <sup>3</sup>	N.D	IS:5182 (Part-12):2004
10.	Benzo Pyrene (BaP)	01 ng/m <sup>3</sup>	N.D	GC/FID Detector
11.	Arsenic (As)	06 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS/VGA-Hydride Method
12.	Nickel (Ni)	20 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method

\*National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst

Brijesh  
Checked By

Shita  
(Laboratory In-Charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred not implied. 2. This report is not to be reproduce wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.



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## Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Scince 2001 & UPPCB, Lucknow, Since 1995

ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



TC-7516

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertreport22@gmail.com

### TEST REPORT

Date: 22.09.2023

Report No. AA/04

### AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address of Industry	:	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONBHADRA, (U.P.) - 231 217
2.	ULR Code	:	TC751623000000871
3.	Sample Code	:	ERTL/AA04/2023/09/12/123
4.	Date of Monitoring	:	12.09.2023 to 16.09.2023
5.	Monitoring Done By	:	Lab Representative
6.	Monitoring Time	:	10:30 am

S.N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near T.G- 4	
1.	PM <sub>10</sub>	100 µg/m <sup>3</sup>	63.9	IS:5182 (Part-23):2006 Reaffirmed 2017
2.	PM <sub>2.5</sub>	60 µg/m <sup>3</sup>	27.1	IS:5182 (Part-24):2019
3.	SO <sub>2</sub>	80 µg/m <sup>3</sup>	7.2	IS:5182 (Part-2):2006 Reaffirmed 2017
4.	NO <sub>2</sub>	80 µg/m <sup>3</sup>	22.7	IS:5182 (Part-6):2006 Reaffirmed 2017
5.	Ozone (O <sub>3</sub> )	180 µg/m <sup>3</sup>	16.0	IS:5182 (Part-IV):1974
6.	Lead (Pb)	1.0 µg/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method
7.	Carbon Monoxide (CO)	04 mg/m <sup>3</sup>	0.48	IS:5182 (Part-10):1999 Reaffirmed 2003
8.	Ammonia (NH <sub>3</sub> )	400 µg/m <sup>3</sup>	8.5	IS:5182 (Part-25):2018
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	05 µg/m <sup>3</sup>	N.D	IS:5182 (Part-12):2004
10.	Benzo Pyrene (BaP)	01 ng/m <sup>3</sup>	N.D	GC/FID Detector
11.	Arsenic (As)	06 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS/VGA-Hydride Method
12.	Nickel (Ni)	20 ng/m <sup>3</sup>	N.D	APHA 23rd Ed 2017 AAS Method

\*National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst

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Photographs of Stacks of M/s Birla Carbon India Pvt. Ltd., Murdhawa Industrial Area, Renukoot, Sonbhadra during inspection.

